

(a) the total agricultural land left by the Muslim evacuees in Punjab (District-wise);

(b) the acreage of land in Punjab (District-wise), that has not still been allotted to the displaced persons; and

(c) whether Government propose to allot these lands to the Harijan tillers on easy terms?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) and (b). A statement is placed on the Table of the Lok Sabha. [See Appendix VII, annexure No. 46.]

(c) No. The available land is not even sufficient to satisfy the claims of those who have not yet been allotted lands.

WASHINGTON INTERNATIONAL TRADE FAIR

***1447. Shri S. C. Samanta:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that an International Trade Fair is proposed to be held in Washington in the near future;

(b) if so, whether any invitation has been received by Government officially or unofficially to participate in the fair;

(c) the facilities offered by the Fair Authorities in this connection; and

(d) whether it is also a fact that last year in a similar Fair, Indian wares were much appreciated and won the first prize?

The Deputy Minister of Commerce and Industry (Shri Kanungo): (a) Yes, Sir.

(b) Yes, Sir.

(c) Exhibition booth free of rent. Also import of exhibits into the U.S.A. for display and publicity without payment of import duties and octroi and excise duties.

(d) Yes, Sir.

SECOND FIVE YEAR PLAN

***1449. Pandit D. N. Tiwary:** Will the Minister of Planning be pleased to state:

(a) the number of irrigation schemes, if any, sent by the Government of Bihar for inclusion in the Second Five Year Plan; and

(b) how many of them have been examined by the Technical Committee of the Planning Commission so far?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The number of Irrigation Schemes sent by the Government of Bihar for inclusion in the Second Five Year Plan is 32.

(b) The schemes are in various stages of examination.

COMPENSATION TO DISPLACED PERSONS

***1451. Shri R. K. Chaudhuri:** Will the Minister of Rehabilitation be pleased to state:

(a) whether it is a fact that rural displaced persons are being paid compensation at half of their verified claims; and

(b) if so, the reasons therefor?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) and (b). Yes. This was necessary so as to ensure equal treatment to urban and rural house-owners, the main consideration being the fact that the value of rural property could not be considered to be the same as of urban property of similar specifications.

COIR BOARD

***1452. Shri N. Sreekantan Nair:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the vacant post of the Chairman of the Coir Board has been filled up;

(b) if so, what are the special qualifications for the newly appointed officer that entitle him to be the Chairman of the Coir Board; and